

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).28711-28712/2010

(From the judgement and order dated 12/07/2010 in WP No. 2656/1976 & WP No. 14892/1991 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

UDAI NARAIN RAI

Petitioner(s)

VERSUS

BOARD OF REVENUE & ORS.

Respondent(s)

(With appln(s) for exemption from filing O.T. and with prayer for interim relief))

Date: 12/11/2010 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ALTAMAS KABIR
HON'BLE MR. JUSTICE CYRIAC JOSEPH

For Petitioner(s) Mr. Ardhendumauli K.Prasad, Adv.
 Mr. Ashish Pandey, Adv.
 Mr. Ishit Saharia, Adv.
 Mr. Nirmal Ambastha, Adv.
 Mr. Nirnimesh Dube, Adv.

For Respondent(s) Mr. Amarendra Sharma, Sr. Adv.
 Mr. Amit Kumar, Adv.
 Mr. Ashish Kumar, Adv.
 Mr. Somesh Chandra Jha, Adv.

R4(i) to (v)/ Mr. Somesh Chandra Jha, Adv.
caveator Mr. Amit Kumar, Adv.

UPON hearing counsel the Court made the following
O R D E R

On the prayer made on behalf of the
petitioner, let the matter be adjourned till Monday
week.

(Sheetal Dhingra) (Juginder Kaur)
Court Master Court Master